

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/1995/4911/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Nirupama Rajkumari
Principal Judge,
Family Court-I,
Kamrup, Guwahati.

Dated Guwahati, the 21st August, 2018

Sub:- **Casual Leave**

Ref:- Your letter No. FCG. 197/18,


dtd. 18.08.2018.

Madam,

With reference to the above, I am directed to inform you that your prayer for Casual Leave for one day on 18.08.2018 has been ~~rejected~~ ^{granted}.

The Counsellor, Family Court No.1, Kamrup, Guwahati, will remain in charge of your Court and Office during your absence on leave.

Yours faithfully,

 21.8.18

JOINT REGISTRAR (VIGILANCE)

Rds